

**IN THE NATIONAL COMPANY LAW TRIBUNAL**  
**NEW DELHI (COURT-II)**

**Item No. 216**  
**CP-164/97/ND/2020**

**IN THE MATTER OF:**

**Sh. B. N. Mehta**

... **Applicant/Petitioner**

**Vs**

**M/s. PGT Components Limited.**

... **Respondent**

**Under Section: 97(1)**

**Order delivered on 14.04.2021**

**CORAM:**

**SHRI. ABNI RANJAN KUMAR SINHA,  
HON'BLE MEMBER (J)**

**SHRI. L. N. GUPTA,  
HON'BLE MEMBER (T)**

**PRESENT:**

**ORDER**

Renotified to 17.05.2021

  
**(T.S. SINGH)**  
**COURT OFFICER**